

21/11/1994

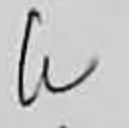
O.A. No. 959/94

Hon'ble Mr. K. Muthukumar, A.M.

Hon'ble Mr. J.S. Dhaliwal, J.M.

Sri S.K. Yadav counsel for the applicant.  
Sri A.K. Shukla counsel for the respondents has filed  
the counter reply today. He states that the impugned  
order has been quashed by the appellate authority  
in this case. The copy of the appellate order  
has been enclosed in the counter reply. This position  
is accepted by the counsel for the applicant. ~~Even~~  
The case has become infructuous. In view of the  
matter the application is dismissed <sup>as</sup> and having become  
infructuous.

  
J.M.

  
A.M.

am/